

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5003
ANSWERED ON:23.12.2014
FUNDS FOR UPDATION OF NRC
Tasa Shri Kamakhya Prasad

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total funds sanctioned by the Government for updation of National Register of Citizen (NRC) in Assam; and
- (b) the funds utilized so far along with the steps taken by the Government to check proper utilization of funds?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): An amount of Rs. 288.18 crore has been approved for the scheme of updation of National Register of Citizens (NRC) 1951 in the State of Assam. Out of this, an amount of Rs. 140.58 crore has already been released to the State Government of Assam for undertaking the work by the Government of India.

(b): The amount utilised so far by the State Government of Assam for updation of NRC is Rs. 1.187 crore. The NRC Coordination Committee, headed by the Chief Secretary Government of Assam, is authorised to take all decisions relating to the implementation of the Scheme as per the extant Rules of Financial procedure of the State Government. All the payments are done through proper checking and as per procedure laid down under Assam Financial Rules.